

Government of India
Ministry of Coal
Lok Sabha
Unstarred Question No. 1889
To be answered on 05.05.2016
Allocation of Coal Blocks

1889. SHRI UDAY PRATAP SINGH:

Will the Minister of COAL be pleased to state:

- (a) whether the Government proposes to start the process of allocation of coal blocks in order to provide electricity to all in the country;
- (b) if so, the details thereof along with the coal blocks likely to be allocated, State-wise; and
- (c) the measures taken by the Government to ensure transparency in the allocation of coal blocks?

ANSWER

MINISTER OF STATE (I/C) FOR COAL, POWER, NEW & RENEWABLE ENERGY
(SHRI PIYUSH GOYAL)

(a)& (b): The Government continuously endeavors to meet the demand of coal for all sector of the economy including 'Power' sector. Allocation of coal mines/blocks is an ongoing process. Out of 74 coal mines allocated by way of auction and allotment under the provisions of the Coal Mines (Special Provisions) Act, 2015, 48 coal mines have been allocated for 'Power' end use (excluding Captive Power). The details of these 48 coal mines are given at **Annexure I**. In addition, 10 coal blocks have been allocated to Central/State Public Sector Undertakings for 'Power' end use under the provisions of the Mines and Mineral (Development & Regulation) Act, 1957. The details of these 10 coal blocks are given in **Annexure II**.

Further, orders have been issued for initiating the process of allotment of 5 more coal mines to Government companies for 'Power' end use under the provisions of the Coal Mines (Special Provisions) Act, 2015.

(c): Process of allocation of 204 coal mines cancelled by the Hon'ble Supreme Court is being carried out under the provisions of the Coal Mines (Special Provisions) Act, 2015 and the Rules made thereunder. To keep the process transparent, the auction of coal mines has been conducted through e-auction mode on an electronic platform and no physical bids were accepted or considered. For allotment of coal mines to Government companies also, applications are required to be submitted online.

Annexure-I

Sl.No	Name of Coal Mine	Successful Bidder / Allottee
1	Gare Palma Sector I	Gujarat State Electricity Corporation Limited
2	Gare Palma Sector II	Maharashtra State Power Generation Co Ltd
3	Gare Palma Sector III	Chhattisgarh State Power Generation Co Ltd
4-5	Gidhmuri, Paturia	Chhattisgarh State Power Generation Co Ltd
6	Parsa	Rajasthan Rajya VidyutUtpadan Nigam Ltd
7-8	Parsa East, KantaBasan	Rajasthan Rajya VidyutUtpadan Nigam Ltd
9	Talaipalli	NTPC Ltd
10	Badam	Bihar State Power Generation Co Ltd
11	Banhardih	Jharkhand UrjaUtpadan Nigam Ltd
12-13	ChattiBariatu, ChattiBariatu South	NTPC Ltd
14	Ganeshpur	GMR Chhattisgarh Energy Limited
15	Jitpur	Adani Power Limited
16	Kerandari	NTPC Ltd
17	Pachhwarra Central	Punjab State Power Corp Ltd
18	Pachhwarra North	West Bengal Power Development Corporation Limited
19	Rajbar D & E	TenughatVidyut Nigam Ltd
20	SaharpurJamarpani	UP Rajya VidyutUtpadan Nigam Ltd
21	Tokisud North	ESSAR POWER MP LIMITED
22	Amelia North	Jaiprakash Power Ventures Limited
23-28	Baranj I, Baranj II, Baranj III, BaranjIV,Manora Deep &Kiloni	Karnataka Power Corporation Ltd
29	Dulanga	NTPC Ltd
30	Mandakini**	MANDAKINI EXPLORATION AND MINING LIMITED
31	Mandakini B**	NTPC Ltd.
32-33	Manoharpur&ManoharpurDipside	Odisha Coal & Power Limited
34	Naini	The Singareni Collieries Co Ltd
35	Talabira-I	GMR Chhattisgarh Energy Limited
36	Utkal - C**	Monnet Power Company Ltd
37	Talabira-II &III	Neyveli Lignite Corporation Ltd.
38	Tadicherla-I	Telangana State Power Generation Corporation Limited
39	Barjora	West Bengal Power Development Corporation Limited
40	Barjora (North)	West Bengal Power Development Corporation Limited
41-42	Gangaramchak, GangaramchakBhadulia	West Bengal Power Development Corporation Limited
43	Kasta East**	West Bengal Power Development Corporation Limited
44	KhagraJoydev	Damodar Valley Corporation
45	Sarisatolli	CESC Limited
46-47	Tara East & West	West Bengal Power Development Corporation Limited
48	Trans Damodar	THE DURGAPUR PROJECTS LIMITED

** Vesting / Allotment order is yet to be issued

Annexure II**List of coal blocks allocated under the provisions of the Mines and Minerals (Development & Regulation) Act, 1957**

S. No.	Coal block / Host State	Allottee Company (ies)
1.	Bhalumuda/ Chhattisgarh	NTPC Ltd.
2.	Banai/Chhattisgarh	NTPC Ltd.
3.	KenteExtn./Chhattisgarh	Rajasthan VidyutUtpadan Nigam Ltd.
4.	GondbaheraUjheni/ Madhya Pradesh	Madhya Pradesh Power Generating Co. Ltd.
5.	Tentuloi/Odisha	Odisha Thermal Power Corp. Ltd.
6.	Kudanali-Luburi/Odisha	NTPC Ltd. J&K State Power Dev. Corp. Ltd.
7.	Chandrabila/Odisha	Tamil Nadu Generation and Distribution Corporation
8.	Mahajanwadi/Maharashtra	Maharashtra State Power Generation Co. Ltd.
9.	Sarapal-Nuapara/Odisha	Andhra Pradesh Power Generation Corporation Ltd.
10.	Kalyanpur-Badalpara/ Jharkhand	Haryana Power Generation Corp. Ltd.